

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 101

IA (CA) No. 32/2023

In

CP No. 82/Chd/Hry/2021

(Disposed of)

(Directions NCLAT)

IN THE MATTER OF:

Sahil Dhingra & Anr.

...

Petitioners

Versus

Orient Craft Ltd. & Ors.

...

Respondents

Under Section: 241, 242, CA 2013

Rule: 11 of NCLT, 2016

Order delivered on 24.04.2024

CORAM:

**SHRI. SATYA RANJAN PRASAD,
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner

: Mr. Virender Ganda, Senior Advocate with Mr. Raghav Kakkar and Mr. Siddhant Dhingra, Advocates.

For the Respondent

: Mr. D. S. Patwalia, Senior Advocate with Mr. Sorabh Sharma, Advocate for Mr. K. K. Kohli for Respondent No. 4 and 6.
Mr. Anand Chhibbar, Senior Advocate with Mr. Vaibhav Saini, Mr. Viren Sharma, Mr. Arora Vishwas Kumar and Mr. Satender Rai, Advocates.

ORDER

Heard the submissions made by the learned counsel appearing on behalf of the parties. In fact, the Hon'ble President NCLT has constituted a special bench for hearing this matter vide order dated 16.04.2024 comprising of Mr. P.S.N. Prasad, Hon'ble Judicial Member as well as Mr. Umesh Kumar

April 24, 2024

Mukta

Shukla, Technical Member. Since, the Court No. II has now been conducted by Mr. P.S.N. Prasad, Hon'ble Judicial Member and Mr. Satya Ranjan Prasad, Technical Member, the parties are directed to approach the Hon'ble President NCLT, New Delhi for obtaining the consent of the Hon'ble President for hearing the matter by the present Bench i.e., Mr. P.S.N. Prasad, Hon'ble Judicial Member and Mr. Satya Ranjan Prasad, Hon'ble Member (Technical). All the learned counsel has jointly submitted that they would like to file an application regarding recent sale caused by their clients/parties. They are permitted to file a joint application in this regard explaining the facts and circumstances leading to such action by their clients/parties.

All the counsel has consented to list this matter on 08.05.2024. Accordingly, the matter stands posted to 08.05.2024.

Dasti of this order is allowed.

Sd/-
(SATYA RANJAN PRASAD)
HON'BLE MEMBER (T)

Sd/-
(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)